GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 373 TO BE ANSWERED ON 15th SEPTEMBER, 2020

LEAKAGE IN PDS

373. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether there has been any move to assess the extent of leakage in Public Distribution System (PDS) from the point of procurement of grains till the point it reaches to the fair price shops;

(b) if not, the reasons therefor and if so, the percentage of grains actually reaching the fair price shops during the last year;

(c) the number of fake ration cards that have been found and cancelled as in December, 2013, State-wise; and

(d) the percentage thereof vis-à-vis the existence of genuine ration cards as in December, 2013, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): Public Distribution System (PDS) is operated under the joint responsibilities of the Central and State/UT Governments. The Central Government through Food Corporation of India (FCI) is responsible for procurement, storage and allocation of foodgrains to States/UTs and for transportation of foodgrains upto the designated depots of the FCI in the States/UTs, whereas, the operational responsibilities for allocation within the State/UT, transportation up to Fair Price Shops (FPSs), identification of eligible beneficiaries/ households, issuance of ration cards to them, distribution of foodgrains through FPSs, supervision & monitoring of FPS operations, etc. rest with the respective State/UT Government.

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Further, this Department for the strengthening of PDS operations and to support the States/UTs in taking corrective actions, conducts periodic evaluation of PDS operations in States/UTs through multiple independent agencies, Monitoring Institutions (MI), etc. and no major gap has been indicated by any agency or MI in this regard in any State/UT. Besides, surveys conducted by independent agencies like Dalberg, MicroSave, etc. in various parts of the country have shown very high level of satisfaction of nearly 94% among the beneficiaries with regards to availability and distribution of foodgrains through PDS.

(c) & (d): As per details available in the Department, a total of 46.65 Lakh ineligible/ duplicate ration cards were cancelled by States/UTs in 2013. A State/UT wise statement showing the number of cancelled ration cards and percentage with respect to total ration cards as in December 2013 is Annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (C) & (D) OF THE UNSTARRED QUESION NO.373 DUE FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

State/UT wise statement showing the number of cancelled ration cards and percentage with respect to total ration cards as in December 2013:

SI.	State/UT	No. of cancelled ration cards as in December 2013 (in lakhs)	% of cancelled ration cards as in December 2013
1	Andaman & Nicobar Islands		
2	Andhra Pradesh	3.21	1%
3	Arunachal Pradesh	0.14	4%
4	Assam		
5	Bihar		
6	Chandigarh		
7	Chhattisgarh	1.03	3%
8	D&N Haveli		
9	Daman & Diu		
10	Delhi		
11	Goa	0.02	0.5%
12	Gujarat	0.11	0.1%
13	Haryana	0.67	1%
14	Himachal Pradesh	0.03	0.2%
15	Jammu & Kashmir		
16	Jharkhand		
17	Karnataka	8.55	6%
18	Kerala	0.01	0.01%
19	Lakshadweep		
20	Madhya Pradesh		
21	Maharashtra	1.01	0.5%
22	Manipur		
23	Meghalaya		
24	Mizoram	0.01	0.3%
25	Nagaland		0.070
26	Odisha		
27	Puducherry	0.19	6%
28	Punjab	0.08	0.1%
29	Rajasthan		0.17/0
30	Sikkim	Δ.	
31	Tamil Nadu	1.24	1%
32	Tripura	0.06	1%
33	Uttar Pradesh	2.76	1%
34	Uttarakhand	2.70	1 /0
35	West Bengal *	27.52	15%
	Total	46.65	2%

* Individual ration card system in West Bengal